

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/460/2019**

**Chandigarh, this the 27<sup>th</sup> day of May, 2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

...

Raj Krishan aged 60 years son of Ram Chand, r/o VPO Lamochar Kalan, Tehsil Jalalabad West, District Fazilka. (Retd) from Department of Post Govt. of India on 31.3.2017 as Group-D employee from the post of Multi Task Staff at P.O. Arni Wala Shekh Subhan, District Fazilka, PIN No. 152123.

....APPLICANT

(Argued by: None)

VERSUS

1. Union of India through its Director General/Secretary, Department of Post, Dak Bhawan, Parliament Road, New Delhi- 110001.
2. Chief Post Master General, Punjab Circle, Sector 17, Chandigarh Pin No. 160017
3. Superintendent Post Offices, Ferozepur Division, Ferozepur, Pin No. 152001.

....RESPONDENTS

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

Neither the applicant nor his counsel is present even on 2<sup>nd</sup> call. The same was the position even on the last date of hearing. It seems that the applicant has lost interest in prosecuting this O.A.

2. Therefore, the O.A. is dismissed in default for non-prosecution.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 27.05.2019**

‘SK’

